

COURT NO. 4**THE HONOURABLE SRI JUSTICE B.VIJAYSEN REDDY****To be heard on Tuesday the 25th day of August 2026 (AT 10:30 AM - HYBRID MODE)****NOTE-For Registration- <https://tshc.vconsol.com/register>****For attending Court Proceedings <https://tshc.vconsol.com/login>****(MOTION LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>ADMISSION (MUNICIPAL ADMN.)</u>					
1	WP/27971/2026 IA 1/2026(Direction Petition)	M.Vijay Kumar Vs The State of Telangana	T SHOBHA RANI	GP FOR MCPL ADMN URBAN DEV	SURYAPET
2	WP/27974/2026 IA 1/2026(Suspension Petition)	K. Sarveshwar Reddy, Vs The State of Telangana	R ANURAG	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2)	HYDERABAD
3	WP/28005/2026 IA 1/2026(Direction Petition)	SAJIDA PARVEEN Vs The State of Telangana	SYED MUSAB RAHIM HASHMI	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
4	WP/28007/2026 IA 1/2026(Direction Petition)	Response Projects (India) Limited Vs The State of Telangana	M S ANWAR SIDDIQUI	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
5	WP/28014/2026 IA 1/2026(Direction Petition)	Bandapelly Santosh Vs The State of Telangana	DIGVJAY JAIN		MEDCHAL- MALKAJGIRI
6	WP/28019/2026 IA 1/2026(Direction Petition)	Smt. Siddam Swapna Priya Vs The State Of Telangana	MERUGU GOUTHAM KRISHNA	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
7	WP/28022/2026 IA 1/2026(Direction Petition)	Mudavath Babya Nayak Vs The Principal Secretary to Government Municipal Administration Urban Development Department MAUD	P RAJESH	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
8	WP/28030/2026 IA 1/2026(Direction Petition)	Subash Lohade Vs State of Telangana	MANJARI S GANU	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) GP FOR ROADS BUILDINGS (R4)	HYDERABAD
9	WP/28112/2026 IA 1/2026(Direction Petition)	Kandukuri Surender Vs The State of Telagana,	MOHD ANWAR ALI	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
10	WP/28113/2026 IA 1/2026(Direction Petition)	Rohit Jain Vs The State of Telangana	LOVANEET KUMAR SHARMA	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
11	WP/28114/2026 IA 1/2026(Direction Petition)	Rajaka Vishnu Teja Vs The State of Telangana	A NAJEEB KHAN	GP FOR MCPL ADMN URBAN DEV	VIKARABAD
12	WP/28135/2026 IA 1/2026(Direction Petition)	Syed Jahangir Vs The State of Telangana	D SATYANARAYANA	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
13	WP/28138/2026 IA 1/2026(Direction Petition)	K Suresh Goud Vs The State of Telangana	K VENUMADHAV	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
14	WP/28146/2026 IA 1/2026(Direction Petition)	Jannu Sundar Vs The State of Telangana	VINNAKOTA JAHNAVI VISHNU PRIYA	GP FOR MCPL ADMN URBAN DEV	WARANGAL

15	WP/28162/2026 IA 1/2026(Direction Petition)	Edula Padmavathi Vs The State of Telangana	THAKUR ROOPA SINGH	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
16	WP/28166/2026 IA 1/2026(Direction Petition)	Ghouse Mohidden Vs The State of Telangana	THAKUR ROOPA SINGH	GP FOR MCPL ADMN URBAN DEV GP FOR ASSIGNMENT (R2)	RANGA REDDY
17	WP/28168/2026 IA 1/2026(Direction Petition)	E. Kasi Reddy Vs The State of Telangana	THAKUR ROOPA SINGH	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2)	RANGA REDDY
18	WP/28177/2026 IA 1/2026(Direction Petition)	Maryam Sadi Vs The State of Telangana	R SUSHANTH REDDY	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
19	WP/28191/2026 IA 1/2026(Direction Petition)	Kaveri Thirupathi Vs State of Telangana	A VENKATESH	GP FOR MCPL ADMN URBAN DEV	RAJANNA SIRCILLA
20	WP/28207/2026 IA 1/2026(Direction Petition)	Chakkilam Vivekanand Vs The State of Telangana	M DAMODAR REDDY	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
21	WP/28231/2026 IA 1/2026(Direction Petition)	Malik Estates, Vs State of Telangana	ASHISH KALE	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
22	WP/28232/2026 IA 1/2026(Direction Petition)	P. Sudhir Reddy Vs The State of Telangana	PAMPANA SATYANARAYANA	GP FOR MCPL ADMN URBAN DEV	SANGAREDD Y
23	WP/28238/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	Sunitha Chandanarakshan Vs State of Telangana	TADEPALLI SUHRUTH SRIHARI	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
24	WP/28244/2026 IA 1/2026(Direction Petition)	Sri Venkateshwara Traders Vs State of Telangana	PASHAM MOHITH	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
25	WP/28251/2026 IA 1/2026(Direction Petition)	Motta Srinivas Rao Sandeep Sai Vs The State of Telangana	R ROHIT SAGAR	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
26	WP/28256/2026 IA 1/2026(Direction Petition)	.Mohammed Jahangir, Vs The State of Telangana	MD SADATH HUSSAIN	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
27	WP/28258/2026 IA 1/2026(Direction Petition)	Mohd. Anwar Vs The State of Telangana	A MUKUND RAJ GOKUL	GP FOR MCPL ADMN URBAN DEV GP FOR HOME (R3)	RANGA REDDY
28	WP/28263/2026 IA 1/2026(Direction Petition)	Civic Welfare Committee, Vs The State of Telangana,	SHAKERA BANU	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R4)	NIRMAL
29	WP/28278/2026 IA 1/2026(Direction Petition)	Smt.MADDIMADUGU ARUNA Vs The State of Telangana,	MOHD HAMED	GP FOR HOME GP FOR STAMPS AND REGISTRATION (R5)	HYDERABAD

ADMISSION (CENTRAL GOVT.)

30	WP/27894/2026 IA 1/2026(Direction Petition)	B. Vishnu Vardhan Reddy Vs The Union of India	C RUTHWIK REDDY	N BHUJANGA RAO Deputy Solicitor General of India	MEDCHAL- MALKAJGIRI
31	WP/27905/2026 IA 1/2026(Suspension Petition)	Shaik Mohammad Azeezullah Ayub Vs Union of India	T JAYANT JAISOORYA	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD

32	WP/27920/2026	M.A. Waheed Jaweed Vs The State of Telangana	MOHD MAJID KHAN	GP FOR FINANCE PLANNING	HYDERABAD
33	WP/27966/2026 IA 1/2026(Direction Petition)	M/s Solis Insurify IMF Pvt. Ltd Vs Union of India	B BHAGATH SAIN	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
34	WP/27975/2026 IA 1/2026(Suspension Petition)	M/ s Great India Mining Pvt. Ltd Vs Reserve Bank of India	ABU AKRAM		HYDERABAD
35	WP/28040/2026 IA 1/2026(Direction Petition)	M/s. SRI NAGADURGA AUTOMOBILES Vs National Cyber Crime Reporting Portal	SYED AHMED	N BHUJANGA RAO Deputy Solicitor General of India	MEDCHAL- MALKAJGIRI
36	WP/28050/2026 IA 1/2026(Direction Petition)	Chittuluri Hemanth Kumar Vs The Union of India	K GANI REDDY	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
37	WP/28074/2026 IA 1/2026(Direction Petition)	Sri Alladi Praveen, Vs Indian Oil Corporation Limited,	C M R VELU	N BHUJANGA RAO Deputy Solicitor General of India (R4)	SANGAREDD Y
38	WP/28075/2026 IA 1/2026(Direction Petition)	Shaik Chota Babu Vs The Union of India,	MOHD NASEER UDDIN	N BHUJANGA RAO Deputy Solicitor General of India GP FOR HOME (R3)	HYDERABAD
39	WP/28100/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Sevanath P. Vs Employees State Insurance Corporation (ESIC),	R EASHWAR PRASAD		MAHABUBNA GAR
40	WP/28150/2026 IA 1/2026(Direction Petition)	Prayaga Srinivas Vs The Union of India	K GANI REDDY	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
41	WP/28156/2026 IA 1/2026(Direction Petition)	Resham Sridhar Vs Hyderabad Metro Rail Limited	ALLU MIDHUN KUMAR		HYDERABAD
42	WP/28169/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Verve Mobile Private Limited Vs Union of India	TPS HARSHA		HYDERABAD
43	WP/28189/2026 IA 1/2026(Injunction Petition)	Sri Perambuduri Krishna Sagar @ SPK. Sagar, Vs The State of Telangana,	VENKATESHWARLU DASARI	GP FOR FORESTS GP FOR REVENUE (R5)	MULUGU
44	WP/28196/2026 IA 1/2026(Direction Petition)	Mohammed Mumtaz Ali Vs The Union of India	SYEDA ARSHIYA MAHJABEEN	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
45	WP/28197/2026 IA 1/2026(Direction Petition)	G.S. Appa Rao Vs Union of India,	MADAS BHARATH CHANDRA	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
46	WP/28213/2026 IA 1/2026(Direction Petition)	Mohd Nazeeruddin Vs The Union of India	SK ASHRAF	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
47	WP/28217/2026 IA 1/2026(Direction Petition)	Latheef Ahmed Vs Union of India	R SUSHANTH REDDY	N BHUJANGA RAO Deputy Solicitor General of India	NIRMAL
48	WP/28221/2026 IA 1/2026(Direction Petition)	M/s Sai Ram Constructions Vs Union of India	K S NEHTRANANDHAN	N BHUJANGA RAO Deputy Solicitor General of India GP FOR GENERAL ADMINISTRATION (R3) GP FOR FINANCE	HYDERABAD

PLANNING (R4)

49	WP/28230/2026 IA 1/2026(Direction Petition)	M/s. Nandi Steel Tubes Pvt. Ltd., Vs The State of Telangana,	JANARDHANA REDDY PONAKA	GP FOR REVENUE GP FOR ROADS BUILDINGS (R5)	MEDCHAL- MALKAJGIRI
50	WP/28234/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	M/s Reddy Enterprises Vs The Reserve Bank of India	VENKATRAM REDDY MANTUR		HYDERABAD
51	WP/28247/2026 IA 1/2026(Direction Petition)	M/s.Vijaya Durga Traders Vs The Union of India	YADIAH BODDUPALLY	N BHUJANGA RAO Deputy Solicitor General of India	WARANGAL

FOR ADMISSION (CRP MATTERS)

52	CRP/2610/2026 IA 1/2026(Stay Petition)	Siddala Karunakar Vs Ganta Ravi Kumar,	AJAY KUMAR MADISETTY		WARANGAL
53	CRP/2616/2026 IA 1/2026(Stay Petition)	P. Pushpamala Reddy Vs Kasubojua Sambaiah	PASHAM RAVINDRA REDDY	NADIPALLY ANANDA RAO	HANUMAKON DA
54	CRP/2625/2026 IA 1/2026(Stay Petition)	Smt.Macharla Sharada Vs Pallakonda Saraiah	M V HANUMANTHA RAO		WARANGAL
55	CRP/2629/2026 IA 1/2026(Stay Petition)	Bollam Parijatham Vs Bollam Poornima	KRISHNA SWAMY RELA		HANUMAKON DA

COURT NO. 4

THE HONOURABLE SRI JUSTICE B.VIJAYSEN REDDY

To be heard on Tuesday the 25th day of August 2026 (AFTER MOTION LIST)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR ADMISSION					
56	WP/27979/2026 IA 1/2026(Direction Petition)	Sri. Anupam Bera Vs State of Telangana	MOHAMMED HABEEBUDDIN	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
57	WP/28183/2026 IA 1/2026(Direction Petition)	Baddam Bal Reddy Vs The State of Telangana	P SRI HARSHA REDDY	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R8)	RANGA REDDY
58	WP/28208/2026 IA 1/2026(Direction Petition)	Srinivas Vemula Vs The State of Telangana	S LAKSHMI KANTH	GP FOR MCPL ADMN URBAN DEV	HANUMAKON DA
59	WP/28228/2026 IA 1/2026(Suspension Petition)	Sri.Sadineni Srinivas, Vs The State of Telangana,	GUNDLAPALLI V S S SRUTHI	GP FOR MCPL ADMN URBAN DEV SATYANARAYANA DHARMAPURI (R4)	HANUMAKON DA
60	WP/28229/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	G. Vishnu Swaroop Reddy Vs The State of Telangana	N VISHNU VARDHAN REDDY	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
61	WP/27812/2026 IA 1/2026(Direction Petition)	Sri.Chettipelli Narender, Vs The State of Telangana,	C KUMAR	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3)	KARIMNAGAR
62	WP/27884/2026 IA 1/2026(Suspension Petition)	Smt. Junnuthula Sucharitha, Vs The State of Telangana,	SANDEEP KUMAR BODLA	GP FOR MCPL ADMN URBAN DEV P N SUNIL KUMAR REDDY (R7)	HYDERABAD
63	WP/27924/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	J. V. Nrupender Rao Vs State of Telangana	K SIDDHARTH RAO	GP FOR MCPL ADMN URBAN DEV GP FOR HOME (R7) GP FOR ENVIRONMENT (R12)	HYDERABAD
64	WP/27926/2026 IA 1/2026(Direction Petition)	Batta Jangaiah, Vs The State of Telangana,	RAMPRASAD PATHIPAKA	GP FOR MCPL ADMN URBAN DEV LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R4) LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R2)	RANGA REDDY
65	WP/27987/2026 IA 1/2026(Direction Petition) WP/19625/2026	Tanveer Fatima, Vs The State of Telangana,	MOHD RAFEE	GP FOR MCPL ADMN URBAN DEV SATTAR MANOJ (R6)	HYDERABAD
66	WP/19625/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	SYED ALI SARWAR Vs THE STATE OF TELANGANA	UMME HABEEBA	GP FOR MCPL ADMN URBAN DEV SATTAR MANOJ	HYDERABAD
67	WP/29227/2025 IA 1/2025(Direction Petition)	M/s. Sri Chakra Avenues Private Limited Vs The State of Telangana	P PRATAP	GP FOR MCPL ADMN URBAN DEV VARALAKSHMI TADEPALLI (R5) A SANTHOSH KUMAR (R1) VARALAKSHMI TADEPALLI (R6)	RANGA REDDY

68	WP/10849/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Smriti Simha Vs The union of India	AMBEDKAR DUNNA	G SRIKANTH GOUD (SC FOR CENTRAL GOVT) GP FOR HOME (R11) MUVVA R A SRI LAKSHMI (R3) G NAGESH (R6) SUDHARSHAN NARAHARI (R8) METTU SRINIVAS REDDY (R5)	HYDERABAD
69	WP/19078/2026 IA 1/2026(Direction Petition)	M. Chandrakala Vs The State of Telangana	AMBEDKAR DUNNA	GP FOR MCPL ADMN URBAN DEV B.BALANARSU (R5)	HYDERABAD
70	WP/21102/2026 IA 1/2026(Direction Petition)	M/s. Deepthisri Nagar Residents Welfare Association Vs The State of Telangana	NARENDAR JALLI	GP FOR MCPL ADMN URBAN DEV NARESH REDDY CHINNOLLA (R9) R SAMEER AHMED (SC FOR HYDRAA) (R3)	RANGA REDDY
71	WP/24655/2026 IA 1/2026(Stay Petition) IA 2/2026(Stay Petition) IA 3/2026(Restraining Petition) IA 4/2026(Implead Petition) IA 5/2026(Amendment Petition) IA 6/2026(Stay Petition)	Indian Institute of Insurance Surveyors and Loss Assessors Vs Insurance Regulatory and Development Authority of India	MAYUR MUNDRA	M V SURESH J DAMODAR	HYDERABAD J DAMODAR for Prop.RR 3to 8
72	WP/25747/2026 IA 1/2026(Suspension Petition)	M/s. Sreekanth Trading Private Limited Vs Reserve Bank of India	S APPADHARA REDDY	M/S. N LEGAL HYDERABAD SRINIVAS CHITTURU (R2)	HYDERABAD
73	WP/26222/2026 IA 1/2026(Suspension Petition)	Mamidi Ankoos Vs The State of Telangana	SHREYAS REDDY YALAGIRI	GP FOR MCPL ADMN URBAN DEV	PEDDAPALLI
74	WP/27500/2026 IA 1/2026(Direction Petition)	M/s. Chabbras Associates, Vs The State of Telangana,	P U BHASKARA RAO	GP FOR MCPL ADMN URBAN DEV GP FOR FINANCE PLANNING (R2)	HYDERABAD
75	WP/27504/2026 IA 1/2026(Direction Petition)	Sri. Babul Khan Vs State of Telangana,	MOHAMMED HABEEBUDDIN	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
76	WP/28192/2026 IA 1/2026(Direction Petition) WP/20563/2026	Smt. Kopakka Tulasi Usha Rani, Vs The State of Telangana,	MADHAVI PRIYA MANTENA	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
77	WP/20563/2026 IA 1/2026(Direction Petition)	SMT.KOPPAKATULASI USHA RANI Vs THE STATE OF TELANGANA	MADHAVI PRIYA MANTENA	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY

FOR ORDERS

78	WP/26611/2010 IA 1/2010(WPMP 33980/2010)(Susten sion Petition)	Smt. A. Venkatamma Vs The Special Officer and Competent Authority	Y KRISHNA MOHAN RAO	GP FOR ASSIGNMENT	HYDERABAD
79	WP/13818/2026 IA 1/2026(Suspension Petition) WP/8317/2026	M/s. Sri Laxmi Developers, Vs The State of Telangana	JELLA SRIKANTH	GP FOR MCPL ADMN URBAN DEV G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R2)	MEDCHAL- MALKAJGIRI

80	WP/8317/2026 IA 1/2026(Direction Petition)	VANDEMATARAM SENIOR CITIZEN DAY CARE AND PATHANALAYAM WELFARE ASSOCIATION Vs STATE OF TELANGANA	K DURGA PRASAD	GP FOR MCPL ADMN URBAN DEV SESHADRI GOALLA (R6) GP FOR REVENUE (R5)	MEDCHAL- MALKAJGIRI
81	WP/22956/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) WP/17130/2026	M. Anjaneyulu Vs The State of Telangana	VENKATRAMAN LAYA	GP FOR MCPL ADMN URBAN DEV C RUTHWIK REDDY (R5)	RANGA REDDY
82	WP/17130/2026 IA 1/2026(Stay Petition)	SRI KOPPULA SRIDHAR REDDY Vs THE STATE OF TELANGANA	C RUTHWIK REDDY	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY

FOR BEING MENTIONED

83	IA/2/2026(For Being Mentioned) WP/24662/2026	K. Leela Maheswara Rao, Vs The State of Telangana	S SRIDHAR	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
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FOR EXTENSION OF INTERIM ORDERS

84	WP/16921/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Extension Petition)	P. Pandu Ranga Vs The State of Telangana	T BASAVIAH	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
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ADMISSION

85	WP/2757/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	K. Narender Reddy Vs The State of Telangana	SRINIVAS VELAGAPUDI	GP FOR MCPL ADMN URBAN DEV V SATYAM REDDY (SC FOR NIZAMABAD MUNICIPAL CORPORATION) (R2)	NIZAMABAD
86	WP/9226/2026 IA 1/2026(Direction Petition)	Nokku Naveen Kumar Vs Union of India	BONTHU LOKESH PHANINDRA REDDY	N BHUJANGA RAO Deputy Solicitor General of India K RATHANGA PANI REDDY (R2) G KALYAN CHAKRAVARTHY (R4)	HYDERABAD

ADMISSION (MUNICIPAL ADMN.)

87	WP/29034/2025 IA 1/2025(Stay Petition) IA 1/2026(Fix an Early Date) IA 3/2026(Implead Petition) WP/29006/2025	Smt. Maryam Unnisa Begum Vs The State of Telangana	D JAGADESHWAR RAO	GP FOR MCPL ADMN URBAN DEV ABDUL QUDDUS MOHD (R6) HAMEED UDDIN SIDDIQI RAPARTHI VENKATESH (SC FOR GHMC TELANGANA) (R5)	HYDERABAD
88	WP/29006/2025 IA 1/2025(Stay Petition) IA 1/2026(Fix an Early Date) IA 3/2026(Implead Petition)	SRI MIR AHMED KHAN Vs THE STATE OF TELANGANA	D JAGADESHWAR RAO	GP FOR MCPL ADMN URBAN DEV ABDUL QUDDUS MOHD (R6) HAMEED UDDIN SIDDIQI RAPARTHI VENKATESH (SC FOR GHMC TELANGANA) (R2)	HYDERABAD
89	WP/7977/2026 IA 1/2026(Direction Petition) IA 2/2026(Extension Petition) IA 3/2026(Receive Docs Petition) IA 4/2026(Amendment Petition) IA 5/2026(Vacate Stay Petition) IA 6/2026(Direction Petition) IA 7/2026(Extension Petition)	Smt. Sirisati Lalitha Jayasudha Vs The State of Telangana	VEERA SAVAN CHAKRAVARTHY DARA	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R6) K SIDDARTH REDDY (SC FOR KRMGR AND RMGDM MUNCPL CORP) (R7) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R5) K SIDDARTH REDDY (SC FOR KRMGR AND RMGDM MUNCPL CORP) P SRI HARSHA REDDY (SC	PEDDAPALLI

	IA 8/2026(Vacate Stay Petition)			FOR SINGARENI COLLIERIES CO LTD)	
90	WP/8878/2026 IA 1/2026(Direction Petition)	Mr.Eega Nithin Kanna Vs The State of Telangana	C KUMAR	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
91	WP/10747/2026 IA 1/2026(Suspension Petition) IA 2/2026(Receive Additional Material Papers)	Rapelly Venkata Sai Babu Vs The State of Telangana	MOHAMMED RAHAIL AHMED	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2)	KUMURAM BHEEM ASIFABAD
92	WP/11623/2026 IA 1/2026(Direction Petition)	Mr.G.V.Sainath Vs The State of Telangana,	C KUMAR	GP FOR MCPL ADMN URBAN DEV MIDDE ARUN KUMAR (SC FOR GHMC) (R4) GP FOR REVENUE (R6)	HYDERABAD
93	WP/16884/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Sri. Thammisetty Srikanth Vs The State of Telangana	RAMAVARAM CHANDRASHEKAR REDDY	GP FOR REVENUE R SAMEER AHMED (SC FOR HYDRAA) (R5)	SANGAREDDY
94	WP/16972/2026 IA 1/2026(Direction Petition)	Kodali Subash Chandra Prasad Vs The State of Telangana,	KOTHACHERUVU RAMESH BABU	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) B RAJESHWAR REDDY (G.P. FOR STATE OF ANDHRA PRADESH) (R5)	RANGA REDDY
95	WP/18950/2026 IA 1/2026(Direction Petition)	M. Chandrakala Vs The State of Telangana,	AMBEDKAR DUNNA	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
96	WP/20635/2026 IA 1/2026(Direction Petition)	Golconda Guruviah Vs The State of Telangana	A YUDHAVEER SHARMA	GP FOR MCPL ADMN URBAN DEV GP FOR HOME (R2)	MEDCHAL-MALKAJGIRI
97	WP/22245/2026 IA 1/2026(Direction Petition) IA 2/2026(Modification) WP/35360/2025	Dinesh Kumar Khatri Vs The State of Telangana,	L RAM SINGH	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
98	WP/35360/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition)	MR.DINESH KUMAR KHATRI Vs THE STATE OF TELANGANA	PRAMOD SINGH	GP FOR MCPL ADMN URBAN DEV G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R3) SHREYAS REDDY YALAGIRI (R9) SHREYAS REDDY YALAGIRI (R7) SHREYAS REDDY YALAGIRI (R11) SHREYAS REDDY YALAGIRI (R10) SHREYAS REDDY YALAGIRI (R6) SHREYAS REDDY YALAGIRI (R8)	HYDERABAD
99	WP/26839/2026 IA 1/2026(Direction Petition)	Smt. Kondra Malleswari Vs The State of Telangana	K BUCHI BABU	GP FOR MCPL ADMN URBAN DEV	NALGONDA
100	WP/27954/2026 IA 1/2026(Direction Petition) WP/4789/2026	Sarwar Sharief Vs The Government of the State of Telangana	SAMAN AAFREEN	GP FOR MCPL ADMN URBAN DEV GP FOR HOME (R8) GP FOR REVENUE (R13) N BHUJANGA RAO Deputy Solicitor General of India (R2)	SANGAREDDY

101	WP/4789/2026 IA 1/2026(Direction Petition)	SAWAR SHARIEF Vs THE UNION OF INDIA	SAMAN AAFREEN	N BHUJANGA RAO Deputy Solicitor General of India M RAMA KRISHNA (Sr SC FOR CENTRAL GOVT) (R4) M RAMA KRISHNA (Sr SC FOR CENTRAL GOVT) (R5)	SANGAREDD Y
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ADMISSION (CENTRAL GOVT.)

102	WP/38424/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition) WP/38196/2025	K. Vinod Kumar Vs The State of Telangana	T SURYA SATISH	GP FOR PROHIBITION EXCISE K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R4) K.R KOTESWERA RAO(SR SC FOR CANTONMENT) K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R5)	HYDERABAD
103	WP/38196/2025 IA 1/2025(Direction Petition) IA 1/2026(Vacate Stay Petition)	SMT. CHINTALA RAMADEVI Vs THE STATE OF TELANGANA	T SURYA SATISH	GP FOR PROHIBITION EXCISE K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R4) K.R KOTESWERA RAO(SR SC FOR CANTONMENT) K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R5)	HYDERABAD
104	WP/23575/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	Kusangi Srinivasulu Vs The Government of India	G ALLABAKASH	N BHUJANGA RAO Deputy Solicitor General of India R MANGULAL (R2) R MANGULAL (R4) R MANGULAL (R3)	YADADRI BHUVANAGIRI
105	WP/24470/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Injunction Petition)	Bejgum Krishna Murthy Vs The State Bank of India,	R ANURAG	G PRABHAKAR SARMA K V SUDHAKAR (R2)	RANGA REDDY
106	WP/25218/2026 IA 1/2026(Stay Petition)	Mukesh Kumar Nandanoori Vs The Union of India	PONAMPELLI RAVI	N BHUJANGA RAO Deputy Solicitor General of India GP FOR HOME (R2)	HYDERABAD
107	WP/25508/2026 IA 1/2026(Direction Petition)	Syed Rahman Ali Vs The Union of India	MOHAMMED HABEEBUDDIN	MORE SHASHI KIRAN (SC FOR CENTRAL GOVT)	HYDERABAD

FOR ADMISSION (CC MATTERS)

108	CC/2513/2026	Mohd. Fareed Ali Vs Sri Mallesh	M/S. UNNAM LAW FIRM	GP FOR IRRI AND COMM AREA DEV GP FOR REVENUE (R4)	RANGA REDDY
109	CC/3429/2026	Soppari Nirmala Vs Sri K. Uday Kumar	VENKATESHWARLU DASARI		JAYASHANKA R BHUPALPALL Y
110	CC/4008/2026	M/s. Emgee Infrastructure Holdings (India) Private Limited Vs Sri R.V. Karnan IAS	M/S. UNNAM LAW FIRM	MIDDE ARUN KUMAR (SC FOR GHMC) GP FOR IRRI AND COMM AREA DEV (R7) GP FOR REVENUE (R4) MODEM SAHAS (R5) R SAMEER AHMED (SC FOR HYDRAA) (R2)	RANGA REDDY

INTERLOCUTORY

111	IA/8/2026(Implead Petition) WP/9120/2026	Trinity Infraventures Limited Vs	P PRATAP	GP FOR REVENUE SHYAM S AGRAWAL K.R KOTESWERA RAO(SR SC FOR CANTONMENT)	HYDERABAD
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FOR WITHDRAWAL

112	WP/25305/2025 IA 1/2025(Direction Petition)	Mr. D.Srinivasa Prasad Reddy, Vs	SK FAKRUDDIN ALI	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
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Petition)	Union of India,	V DYUMANI (R3) SRINARAYAN TOSHWAL (R4) M/S. N LEGAL HYDERABAD (R2)
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SPECIALLY IDENTIFIED CASES

113	WP/26022/2011 IA 1/2011(WPMP 32098/2011)(Directio n Petition)	N.Ramesh Kumar Vs The Union of India., Ministry of External Affaris, rep.by	G VENKATA REDDY	N BHUJANGA RAO Deputy Solicitor General of India RAMA RAO GANTANNAGARI (R8)	KARIMNAGAR
114	WP/10661/2013 IA 1/2013(WPMP 13211/2013)(Directio n Petition)	Ahmed Abdul Jaleel Vs The Regional Passport Officer,	NUSRATH SHAHEZADI	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
115	WP/17441/2013 IA 1/2013(WPMP 21204/2013)(Directio n Petition)	Kummari Naresh, S/o Kummari Sathaiah Vs The Union of India, Rep. by its	M RATNA REDDY	N BHUJANGA RAO Deputy Solicitor General of India	NIZAMABAD
116	WP/8773/2015 IA 1/2015(WPMP 11571/2015)(Directio n Petition)	Mohdammad Abdul Saleem Vs The Union of India,	MOHD GULAM RASOOL	N BHUJANGA RAO Deputy Solicitor General of India	MAHABUBNA GAR
117	WP/36913/2015 IA 1/2015(WPMP 47543/2015)(Susten sion Petition) IA 1/2016(WPMP 4010/2016)(Miscella neous Petition)	Mr. Balvinder Singh (aged about 47 years) S/o.Huzur Singh, Vs The Regional Passport Office, Hyderabad,	N LAKSHMIDHAR	N BHUJANGA RAO Deputy Solicitor General of India T SRUJAN KUMAR REDDY (SPL PP FOR CBI) (R3) A LAXMAN	HYDERABAD
118	WP/6358/2016 IA 1/2016(WPMP 8087/2016)(Direction Petition)	Syed Abbas Hussaini, S/o Syed Moinuddin Hussaini Vs The Union of India	GODEY SATISH		HYDERABAD
119	WP/13465/2016 IA 1/2016(WPMP 16838/2016)(Directio n Petition) WP/13040/2016 WP/13072/2016	Syed Munawar Ali S/o. Syed Akber Ali Vs The State of Telangana,	NAJEEBA SULTANA	M INDRANI G VENKATESHVARLU CENTRAL GOVT COUNSEL (R2) GP FOR HOME (R32)	HYDERABAD
120	WP/13040/2016 IA 1/2016(WPMP 16329/2016)(Directio n Petition)	RIZWANA SULTANA Vs THE STATE OF TELANGANA,	NAJEEBA SULTANA	N BHUJANGA RAO Deputy Solicitor General of India GP FOR HOME (R8) A KRANTI KUMAR REDDY (R9)	HYDERABAD
121	WP/13072/2016 IA 1/2016(WPMP 16369/2016)(Directio n Petition)	MOHAMMED KHALEEL KHAN Vs THE STATE OF TELANGANA, REP BY ITS PRINCIPAL SECRETARY	NAJEEBA SULTANA	N BHUJANGA RAO Deputy Solicitor General of India GP FOR HOME (R58)	HYDERABAD
122	WP/13650/2016 IA 1/2016(WPMP 17050/2016)(Directio n Petition)	Syed Saddam Hussain, Vs The Union of India, Represented by its Secretary,	A M QURESHI	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
123	WP/15027/2016 IA 1/2016(WPMP 18660/2016)(Directio n Petition)	Ahmed Shareef Vs The State of Telangana, Rep by its Principal Secretary	NAJEEBA SULTANA	N BHUJANGA RAO Deputy Solicitor General of India GP FOR HOME (R10) PULIMAMIDI SHASHIDHAR REDDY (R2)	HYDERABAD
124	WP/18090/2016 IA 1/2016(WPMP 22219/2016)(Directio n Petition)	N. Susheel Kumar, Vs The Regional Passport Officer,	MOGILI ANAVENI	B JITHENDER (CENTRAL GOVT COUNSEL) GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT) (R63)	HYDERABAD
125	WP/27280/2016 IA 1/2016(WPMP 33802/2016)(Directio n Petition)	Smt. Enuganti Anupama, Vs The Regional Passport Officer,	ASHOK REDDY KANATHALA	NAMAVARAPU R RAO(CENTRAL GOVT COUNSEL)	HYDERABAD

126	WP/32916/2016 IA 1/2016(WPMP 40717/2016)(Direction Petition)	V.Narender Reddy Vs The Union of India	M VISHNU VARDHAN REDDY	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
127	WP/42240/2016 IA 1/2016(WPMP 52070/2016)(Direction Petition)	Dr. P.sudarshan Rao, Vs Union of India , Ministry of external affairs, rep. by its	N RAVI PRASAD	JANARDHAN GOUD SUNKARI (CENTRAL GOVT. Sr. COUNSEL)	HYDERABAD
128	WP/22322/2020 IA 1/2020(Direction Petition) IA 2/2020(Suspension Petition)	Ajay Kumar Makharia Vs Union of India	A VENKATESH	N BHUJANGA RAO Deputy Solicitor General of India A KRISHNAM RAJU (R4)	HYDERABAD
129	WP/22052/2024 IA 1/2024(Suspension Petition)	Siddiq Khan Vs THE UNION OF INDIA	VIDYA SAGAR BHUCHUPATI	N BHUJANGA RAO Deputy Solicitor General of India GP FOR HOME (R3)	HYDERABAD
130	WP/25570/2024 IA 1/2024(Suspension Petition)	Jammula Laxmi Narsimha Reddy Vs The State of Telangana	VENKATESWARLU SANISETTY	GP FOR HOME VOLIMINENI MANOGNYA (R7) N BHUJANGA RAO Deputy Solicitor General of India (R2)	SURYAPET
131	WP/26924/2024 IA 1/2024(Suspension Petition)	Mr. Arjun VJ Vs The Union of India	PRUDHVI RAJ MUDUNURI	N BHUJANGA RAO Deputy Solicitor General of India GP FOR HOME (R3)	HYDERABAD
132	WP/27954/2025 IA 1/2025(Suspension Petition)	Sri. Thadikamalla Rishi Kumar Guptha Vs Union of India	ARUVA RAGHURAM MAHADEV	ARVIND KUMAR KATA (Sr SC FOR CENTRAL GOVT) GP FOR HOME (R4) QAZI SALAR MASOOD AATIF (R1)	HYDERABAD

FOR ORDERS

133	WP/2364/2025 IA 1/2025(Suspension Petition) IA 2/2025(Suspension Petition)	Bommavaram Devender Rao Vs The State of Telangana	PRABHAKAR PERI	GP FOR MCPL ADMN URBAN DEV BETHI VENKATESWARLU (R3) GP FOR REVENUE (R2) KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R4) BETHI VENKATESWARLU (R7) BETHI VENKATESWARLU (R9) BETHI VENKATESWARLU (R8)	RAJANNA SIRCILLA
134	WP/14024/2025 IA 1/2024(Direction Petition)	T. Purushotham Rao Vs The Union of India	TPS HARSHA	K MOHAN	HYDERABAD
135	WP/19706/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition) IA 1/2026(Perjury Petition) WP/14380/2025 WP/19904/2025 WP/21946/2024	Sri Munnivara Nagaraju Vs The State of Telangana	J PRADEEP KIRAN	GP FOR MCPL ADMN URBAN DEV GP FOR HOME (R4) D KIREET (R5) D KIREET	SANGAREDD Y
136	WP/21946/2024 IA 1/2024(Direction Petition) IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Direction Petition) IA 1/2026(Substitute Petition)	RAJESH JAIN Vs THE STATE OF TELANGANA	D KIREET	GP FOR MCPL ADMN URBAN DEV N SREEDHAR REDDY (SC FOR TGSPDCL) (R3) B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R2) RAVIKIRAN SINGH (R5) S. VIJAY KUMAR (R4)	SANGAREDD Y

137	WP/14380/2025 IA 1/2025(Direction Petition) IA 1/2026(Substitute Petition)	RAJESH JAIN Vs THE STATE OF TELANGANA	D KIREET	GP FOR MCPL ADMN URBAN DEV N SREEDHAR REDDY (SC FOR TGSPDCL) (R6)	SANGAREDD Y
138	WP/19904/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Direction Petition) IA 1/2026(Substitute Petition)	RAJESH JAIN Vs THE STATE OF TELANGANA,	D KIREET	GP FOR MCPL ADMN URBAN DEV GP FOR HOME (R5)	SANGAREDD Y

FOR ADMISSION

139	WP/26011/2026 IA 1/2026(Direction Petition) WP/26503/2026	Nellore Annapurna Vs The State of Telangana	ENUGALA PRAMODH REDDY	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R2) M/S SOLIS LEGAL (R8) M/S SOLIS LEGAL (R7) GP FOR REVENUE (R6)	RANGA REDDY
140	WP/26503/2026 IA 1/2026(Suspension Petition)	SMT. VETURY SRILAKSHMI Vs THE STATE OF TELANGANA	METTU SHANKAR	GP FOR MCPL ADMN URBAN DEV M/S SOLIS LEGAL (R8) M/S SOLIS LEGAL (R7) GP FOR REVENUE (R6)	RANGA REDDY
141	WP/24229/2026 IA 1/2026(Direction Petition)	Mohd. Daulath Khan, Vs The State of Telangana,	D RAMAKRISHNA	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R2) GP FOR REVENUE (R4) V NARASIMHA GOUD(SC FOR HMDA) (R3)	RANGA REDDY
142	WP/24473/2026 IA 1/2026(Direction Petition) WP/21397/2026	Rajender Reddy Vs The State of Telangana	MUTHYALA MURALIDHAR	GP FOR MCPL ADMN URBAN DEV KIRAN PALAKURTHI (R7) LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R5) LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R4) LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R2) LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R3) KIRAN PALAKURTHI (R6)	RANGA REDDY
143	WP/21397/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition)	SMT. SUDINI ALIAS E. PRATHYUSHA Vs THE STATE OF TELANGANA	MUTHYALA MURALIDHAR	GP FOR MCPL ADMN URBAN DEV M BHAGYASRI(SC FOR MC RAMAGUNDAM) (R4) LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R3) KIRAN PALAKURTHI	RANGA REDDY
144	WP/25328/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	Sakhamuri Raja Sekhara Rao Vs Union of India	KAMESH VEDULA	N BHUJANGA RAO Deputy Solicitor General of India G VENKATESHVARLU(SC FOR EPFO) (R3) G VENKATESHVARLU(SC FOR EPFO) (R4)	HYDERABAD

145	WP/25494/2026	Mangalaharathi Praveen Kumar Vs The State of Telangana	BOLLA VARUN YADAV	GP FOR FINANCE PLANNING	HYDERABAD
146	WP/25892/2026 IA 1/2026(Direction Petition)	B.Srinivasa Raju, Vs Union of India	K KIRAN KUMAR	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
147	WP/25970/2026 IA 1/2026(Direction Petition)	Smt. Lakshmi Tejaswani Devarapalli alias Lakshmi Teja Koduri, Vs Securities and Exchange Board of India (SEBI),	Dr G SRINIVASULU	M.V. PRATAP KUMAR N BHUJANGA RAO Deputy Solicitor General of India (R6)	RANGA REDDY
148	WP/26248/2026 IA 1/2026(Stay Petition) IA 2/2026(Implead Petition)	SRI BANGARU MAISAMMA TALLI TEMPLE COMMITTEE Vs The State of Telangana	B SIVA PRASAD	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3) MALIPEDDI SRINIVAS REDDY	RANGA REDDY
149	WP/26297/2026 IA 1/2026(Direction Petition)	BANDARI SATISH Vs The State of Telangana	BANDI SAI VAMSHI	GP FOR HOME	NIZAMABAD
150	WP/26310/2026 IA 1/2026(Direction Petition)	P Shivraj Rajeshwaran Vs State of Telangana	M SAI CHANDRA HAAS	GP FOR HOME N BHUJANGA RAO Deputy Solicitor General of India (R2)	HYDERABAD
151	WP/26545/2026 IA 1/2026(Direction Petition)	Challa Vijaya Bhaskara Reddy Vs The State of Telangana	MUSTAFA BASITH	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
152	WP/27145/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Cindula Kakaiah Vs State of Telangana	SRIKANTH KAVETI	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3)	NIZAMABAD
153	WP/27177/2026 IA 1/2026(Direction Petition)	Karpie Santosh Kumar Vs The State of Telangana	M VENKATA NARASHIMHA REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
154	WP/27194/2026 IA 1/2026(Direction Petition)	Sri Kota Rajasekhar Vs The State of Telangana	SHYAM S AGRAWAL	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3)	MANCHERIAL
155	WP/27198/2026 IA 1/2026(Direction Petition)	Paryavarana Parirakshana Samithi Vs The State of Telangana	M/S CHILLAW ADVOCATES AND LEGAL CONSULTANTS	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R7) LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R9) GP FOR IRRI AND COMM AREA DEV (R5)	RANGA REDDY
156	WP/27487/2026 IA 1/2026(Direction Petition)	Mogilicherla Sudershan Vs The Union of India	M YESHWANTH KUMAR	N BHUJANGA RAO Deputy Solicitor General of India GP FOR REVENUE (R5)	WARANGAL

ADMISSION

157	WP/15221/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition) IA 3/2025(Implead Petition)	M/s. NCC Urban Infrastructure Limited Vs State of Telangana	P BALAJI VARMA	GP FOR MCPL ADMN URBAN DEV KATIKA RAVINDER REDDY KOWTURU PAVAN KUMAR (SC FOR HYDRAA) D JAGAN MOHAN REDDY (R4) LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R3) KOWTURU PAVAN KUMAR	RANGA REDDY
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(SC FOR HYDRAA) (R2)

158	WP/3778/2026 IA 4/2026(Direction Petition) WP/4031/2026 WP/5208/2026 WP/7871/2026	M/s. Gowtham Sai Infrastructures Vs State of Telangana,	NAREN SAI CHIRAMDASU	GP FOR MCPL ADMN URBAN DEV P RAMBABU (R13) M SRINIVAS (R12) KRUPACHAND GOGINENI (R6) KRUPACHAND GOGINENI (R8) M SRINIVAS (R9) M SRINIVAS (R11) KRUPACHAND GOGINENI (R7) V NARASIMHA GOUD(SC FOR HMDA) (R4) VENTRAPRAGADA ARAVIND (R14)	MEDCHAL- MALKAJGIRI
159	WP/4031/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition) IA 3/2026(Permission Petition) IA 4/2026(Direction Petition)	MR. VADDU SESA REDDY Vs STATE OF TELANGANA	NAREN SAI CHIRAMDASU	GP FOR MCPL ADMN URBAN DEV R SAMEER AHMED (R2) V NARASIMHA GOUD(SC FOR HMDA) (R5) A PRABHAKAR RAO (R6) P RAMBABU	MEDCHAL- MALKAJGIRI
160	WP/5208/2026 IA 1/2026(Direction Petition)	B. VENKATESWARA PRASAD Vs STATE OF TELANGANA	KRUPACHAND GOGINENI	GP FOR MCPL ADMN URBAN DEV NAREN SAI CHIRAMDASU (R5) NAREN SAI CHIRAMDASU (R6) NAREN SAI CHIRAMDASU (R7) V NARASIMHA GOUD(SC FOR HMDA) (R4)	MEDCHAL- MALKAJGIRI
161	WP/7871/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	SILPA BRINDAVAN HOUSE OWNERS WELFARE ASSOCIATION Vs THE STATE OF TELANGANA	S RAM BABU	GP FOR REVENUE NAREN SAI CHIRAMDASU (R5) SURESH BHAKTULA (R4) NAREN SAI CHIRAMDASU (R7)	MEDCHAL- MALKAJGIRI
162	WP/10195/2026 IA 1/2026(Direction Petition)	M. Lalitha Vs The State of Telangana	AMBEDKAR DUNNA	GP FOR MCPL ADMN URBAN DEV VIJAY B PAROPAKARI (R5)	HYDERABAD
163	WP/18861/2026 IA 1/2026(Direction Petition)	M. Chandrakala Vs The State of Telangana	AMBEDKAR DUNNA	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
164	WP/23334/2026 IA 1/2026(Direction Petition)	Penchala Laxman Rao, Vs The State of Telangana,	T SURYA SATISH	GP FOR MCPL ADMN URBAN DEV	KARIMNAGAR

ADMISSION (MUNICIPAL ADMN.)

165	WP/12088/2026 IA 1/2026(Direction Petition)	Sri Karangula Jaipal Reddy, Vs The State of Telangana,	S SRIDHAR	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
166	WP/20695/2026 IA 1/2026(Direction Petition)	Sri Kankalapati Radhakrishna Vs The State of Telangana	K L B KUMAR	GP FOR IRRI AND COMM AREA DEV GP FOR REVENUE (R2) GP FOR MCPL ADMN URBAN DEV (R5)	MEDCHAL- MALKAJGIRI
167	WP/25521/2026 IA 1/2026(Direction Petition)	Donthula Srihari, Vs The State of Telangana,	HARI KISHAN KUDIKALA	GP FOR MCPL ADMN URBAN DEV	JAGTIAL
168	WP/26083/2026 IA 1/2026(Stay Petition)	T.Jagadeesh Vs The State of Telangana	POOJARI SRILEKHA	GP FOR MCPL ADMN URBAN DEV	JOGULAMBA GADWAL

ADMISSION (CENTRAL GOVT.)

169	WP/30034/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Miscellaneous Petition) IA 3/2026(Vacate Stay Petition) IA 4/2026(Implead Petition) IA 5/2026(Direction Petition)	M/s Sri Abhishek Steels and Power Limited Vs Union of India	ARUVA RAGHURAM MAHADEV	A KRANTI KUMAR REDDY K RATHANGA PANI REDDY (R2) MANAV GECIL THOMAS P SRI HARSHA REDDY MANAV GECIL THOMAS (R3) P SRI HARSHA REDDY (R4) P PANDU RANGA REDDY	HYDERABAD
170	WP/21942/2026 IA 1/2026(Direction Petition)	Ratna Cooperative Housing Society Vs Secunderabad Cantonment Board	Y. SONANJALI	K.R KOTESWERA RAO(SR SC FOR CANTONMENT)	HYDERABAD
171	WP/22743/2026 IA 1/2026(Direction Petition)	Uskagula Padma, Vs The Union of India,	RAPOLU BHASKAR	N BHUJANGA RAO Deputy Solicitor General of India N SRIKANTH GOUD (R2)	YADADRI BHUVANAGIRI
172	WP/24220/2026 IA 1/2026(Direction Petition)	Banoth Vidyasagar, Vs The State of Telangana,	OBURAI BHAGYA LEELAVATHI	GP FOR GENERAL ADMINISTRATION GP FOR PANCHAYAT RAJ RURAL DEV (R5) GP FOR REVENUE (R2) N BHUJANGA RAO Deputy Solicitor General of India (R3) SRIRAM POLALI (SC FOR CENTRAL GOVT) (R4)	WARANGAL
173	WP/27369/2026 IA 1/2026(Direction Petition)	Smt. Kesireddy Venkantramamma Vs The Union of India	S GOUTHAM	N BHUJANGA RAO Deputy Solicitor General of India	WANAPARTH Y

COURT NO. 4

THE HONOURABLE SRI JUSTICE B.VIJAYSEN REDDY

To be heard on Tuesday the 25th day of August 2026 (AFTER ADJOURNED MOTION LIST)

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR ADMISSION					
174	WP/39725/2025 IA 1/2025(Direction Petition) WP/39023/2025	M/s. Vander Bilt Group, Vs The State of Telangana,	GANDYADAPU RAJESHAM	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R2) GP FOR REVENUE (R5)	RANGA REDDY
175	WP/39023/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 1/2026(Implead Petition)	C YADAGIRI Vs THE STATE OF TELANGANA	IMMANENI RAMA RAO	GP FOR MCPL ADMN URBAN DEV GANDYADAPU RAJESHAM (R10) GANDYADAPU RAJESHAM (R13) GP FOR PANCHAYAT RAJ RURAL DEV (R2) V NARASIMHA GOUD(SC FOR HMDA) (R4)	RANGA REDDY
176	WP/9336/2026 IA 1/2026(Direction Petition)	Konduru Charan Kumar Vs The State of Telangana	AKARSH S V	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
177	WP/18453/2026 IA 1/2026(Stay Petition) IA 2/2026(Injunction Petition) IA 3/2026(Direction Petition)	Comandur Parthasarathy Vs IDBI Bank Limited	TPS HARSHA	V V S N RAJU M/S. N LEGAL HYDERABAD (R2)	HYDERABAD
178	WP/18454/2026 IA 1/2026(Stay Petition) IA 2/2026(Injunction Petition) IA 3/2026(Direction Petition)	Mahesh Vijayagopal Vs IDBI Bank Limited,	KOPAL SHARRAF	V V S N RAJU M/S. N LEGAL HYDERABAD (R2)	HYDERABAD
179	WP/20885/2026 IA 1/2026(Direction Petition)	Jubilee Hills Residence Welfare Association Vs The State of Telangana	ANITA CHANDER	GP FOR MCPL ADMN URBAN DEV R SAMEER AHMED (SC FOR HYDRAA) (R2)	HYDERABAD
180	WP/27087/2026 IA 1/2026(Direction Petition)	M/s Rudhra Constructions Private Limited, Vs The State of Telangana,	CHINTHALA ALAN JOSEPH	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
181	WP/27323/2026 IA 1/2026(Direction Petition)	Nimma Damodar Reddy, Vs Hyderabad Metropolitan Development Authority (HMDA)	M/S BHARADWAJ ASSOCIATES	GP FOR MCPL ADMN URBAN DEV (R3)	RANGA REDDY
182	WP/27713/2026 IA 1/2026(Direction Petition)	Pamaraju Bala Murali Krishna Vs The Union of India	DANTU VENKATA RAMANA SARMA	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
ADMISSION					
183	WP/1314/2026 IA 1/2026(Direction Petition)	K. Veerasham Vs The State of Telangana	MUKKERA SAHITHI SRI KAVYA	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R5)	MEDCHAL- MALKAJGIRI
184	WP/10845/2026 IA 1/2026(Direction Petition) IA 2/2026(Modification) WP/11056/2026	Smt. Vege Chandrika, Vs The State of Telangana,	SAI PRASEN GUNDAVARAM	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R5) SAGAR A (R6) R SAMEER AHMED (SC FOR HYDRAA) (R2)	HYDERABAD
185	WP/11056/2026	N. JITENDRA	SAI PRASEN GUNDAVARAM	GP FOR MCPL ADMN URBAN	HYDERABAD

IA 1/2026(Direction
Petition) Vs
THE STATE OF TELANGANA

DEV
V NARASIMHA GOUD(SC FOR
HMDA) (R5)
SAGAR A (R6)
R SAMEER AHMED (SC FOR
HYDRAA) (R2)

ADMISSION (MUNICIPAL ADMN.)

186	WP/20441/2024 IA 1/2024(Stay Petition) WP/21824/2024	M/s BSCPL Infrastructure Ltd. , Vs The State of Telangana	S V S PRASADA RAO	THE ADVOCATE GENERAL G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R3) MIDDE ARUN KUMAR (SC FOR GHMC) (R4) GP FOR GENERAL ADMINISTRATION (R1) GP FOR LABOUR (R2)	HYDERABAD (at 2:15 p.m.)
187	WP/21824/2024 IA 1/2024(Suspension Petition) IA 1/2025(Suspension Petition)	M/S. STUP CONSULTANTS PVT LTD Vs THE STATE OF TELANGANA	SARANG AFZULPURKAR	THE ADVOCATE GENERAL G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R2)	HYDERABAD
188	WP/442/2025 IA 1/2025(Suspension Petition) IA 2/2025(Stay Petition) IA 3/2025(Vacate Stay Petition)	Saibaba Gattoji , Vs The State of Telangana	G ESWARAAH	GP FOR MCPL ADMN URBAN DEV R RAMA BRAHMMA (R4) KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R3) R RAMA BRAHMMA	MEDCHAL- MALKAJGIRI
189	WP/27836/2025 IA 1/2025(Suspension Petition) IA 2/2025(Direction Petition) IA 1/2026(Fix an Early Date)	Mohammed Vazeed Vs The State of Telangana	E SREENIVASA RAO	GP FOR PANCHAYAT RAJ RURAL DEV K V SUDHAKAR (R12) GP FOR REVENUE (R4) K V SUDHAKAR (R13) GP FOR MCPL ADMN URBAN DEV (R2) JANARDHAN GOUD SUNKARI (R11)	NALGONDA
190	WP/28206/2025 IA 1/2025(Direction Petition) WP/29829/2025	Tekula Rajitha Vs The State of Telangana	RAPOLU BHASKAR	GP FOR MCPL ADMN URBAN DEV P N ARUN KUMAR (R7) P N ARUN KUMAR (R6)	RANGA REDDY
191	WP/29829/2025 IA 1/2025(Direction Petition) IA 2/2025(Implead Petition)	TEKULA RAJITHA Vs THE STATE OF TELANGANA	RAPOLU BHASKAR	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
192	WP/16705/2026 IA 1/2026(Direction Petition) WP/3029/2026	Jamuna Duwaka Vs The State Of Telangana	ALLURI DIVAKAR REDDY	GP FOR MCPL ADMN URBAN DEV	JAGTIAL
193	WP/3029/2026 IA 1/2026(Direction Petition)	PITTA RAGHAVENDRA Vs THE STATE OF TELANGANA	RAJASHEKAR THALLAPALLY	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3)	JAGTIAL
194	WP/17109/2026 IA 1/2026(Direction Petition) IA 2/2026(Stay Petition) IA 3/2026(Vacate Stay Petition) IA 4/2026(Implead Petition) IA 5/2026(Vacate Stay Petition)	GANGISHETTI JAYASREE Vs State of Telangana	GURRAM VENKAT RAMANA	GP FOR MCPL ADMN URBAN DEV SRINIVAS RAO PACHWA (SC FOR GHMC) SRINIVAS RAO PACHWA (SC FOR GHMC) (R3) GUNDLAPALLI V S S SRUTHI	RANGA REDDY
195	WP/20367/2026 IA 1/2026(Direction Petition)	M/s Shastripuram Co-operative House Building Society Ltd Vs	HIMANGINI SANGHI	GP FOR MCPL ADMN URBAN DEV	HYDERABAD

	IA 2/2026(Direction Petition)	The State of Telangana,			
196	WP/21709/2026 IA 1/2026(Direction Petition)	Munnangni Ashok Kumar Vs State of Telangana	VUDUGU GOWTHAM RAJ	GP FOR MCPL ADMN URBAN DEV THAKUR RISHAB DEV SINGH (R7)	HYDERABAD
197	WP/22317/2026 IA 1/2026(Direction Petition)	N. Bhasker Vs The State of Telangana	M HAMSA RAJ	GP FOR MCPL ADMN URBAN DEV R SAMEER AHMED (SC FOR HYDRAA) (R2)	SANGAREDD Y
198	WP/23211/2026 IA 1/2026(Direction Petition)	Mohd. Osman Qureshi Vs State of Telangana	R BALA SUBRAMANYAM	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
199	WP/23807/2026 IA 1/2026(Suspension Petition) WP/19958/2025	Batta Venkatesh Vs The State of Telangana	C H JAYAKRISHNA	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
200	WP/19958/2025 IA 1/2025(Direction Petition)	BATTA VENKATESH Vs THE STATE OF TELANGANA	C H JAYAKRISHNA	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
201	WP/24340/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Smt. N. RUKMINI Vs The State of Telangana	S BHASKAR	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R2) P VENKAT REDDY (R10)	SANGAREDD Y
202	WP/24381/2026 IA 1/2026(Direction Petition)	Smt. Kasala Aruna @ Patlolla Aruna (Annapurna), W/o Anantaiah Vs The State Telangana	METTU SHANKAR	GP FOR PANCHAYAT RAJ RURAL DEV	RANGA REDDY
203	WP/24699/2026 IA 1/2026(Direction Petition)	Mohd Akram Vs The State of Telangana	MIRZA MAHMOOD ALIBAIG	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
204	WP/24732/2026 IA 1/2026(Direction Petition)	Ankamgari Ravi Goud Vs The State of Telegana	CHINDAM ANJANEYULU	GP FOR MCPL ADMN URBAN DEV KRISHNA MARAGANI (SC FOR BADANGPET SHADNAGAR MUNICIPALITY) (R2)	RANGA REDDY
205	WP/25163/2026 IA 1/2026(Suspension Petition)	Smt. Bembadi Navanitha Vs The State of Telangana	SHYAM S AGRAWAL	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R4) MUKKERA SAHITHI SRI KAVYA (R5)	MEDCHAL- MALKAJGIRI
206	WP/25364/2026 IA 1/2026(Suspension Petition)	B Venugopal Rao Vs The State of Telangana,	JEERIPOTHULA SRINIVAS	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
207	WP/25374/2026 IA 1/2026(Direction Petition)	Shaikh Arbaaz Ali Vs The State of Telangana,	DIVYA RAI SOHNI	GP FOR MCPL ADMN URBAN DEV GP FOR IRRI AND COMM AREA DEV (R3) GP FOR REVENUE (R4)	HYDERABAD
208	WP/25436/2026 IA 1/2026(Stay Petition)	Bandarupalli Rajapal, Vs The State of Telangana,	Bandarupalli Rajapal (PARTY IN PERSON)	GP FOR MCPL ADMN URBAN DEV - (R2) - (R3)	HYDERABAD
209	WP/25741/2026 IA 1/2026(Direction Petition)	Moola Mohan Reddy Vs The State of Telangana	M/S JURISLIT LAW LLP	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3)	SURYAPET
210	WP/26260/2026	Ragulakor Veeraiah	MOHD ANWAR ALI	GP FOR MCPL ADMN URBAN	RANGA

	IA 1/2026(Suspension Petition)	Vs The State of Telaganana		DEV	REDDY
211	WP/26324/2026 IA 1/2026(Direction Petition)	Gade Swapna, Vs The State of Telangana,	AMBEDKAR DUNNA	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3) GP FOR HOME (R6)	WARANGAL
ADMISSION (CENTRAL GOVT.)					
212	WP/28787/2021 IA 1/2021(Permission Petition) IA 1/2023(Vacate Stay Petition)	Srimurthi Ravinder Vs Canara Bank	V V RAMANA	A KRISHNAM RAJU	HYDERABAD
213	WP/2349/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition)	M/s. Srinivasa Fireworks Vs The Government of India	KADARU PRABHAKAR RAO	N BHUJANGA RAO Deputy Solicitor General of India GP FOR HOME (R4) GP FOR REVENUE (R3) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R9) GP FOR PANCHAYAT RAJ RURAL DEV (R2) M V HANUMANTHA RAO M V HANUMANTHA RAO (R11) M V HANUMANTHA RAO (R10)	KHAMMAM
214	WP/6005/2026 IA 1/2026(Direction Petition)	M/s.BONDADA ENGINEERING LIMITED, Vs Union of India,	RAMAA SWETHA OGIRALA	S PRABHAKAR REDDY	HYDERABAD
215	WP/9554/2026 IA 1/2026(Direction Petition) IA 2/2026(Amendment Petition)	Sampangi Sindhuja Vs Union of India	MATHANGI PRADEEP	N BHUJANGA RAO Deputy Solicitor General of India S B RAGHUNANDAN (R5) K RATHANGA PANI REDDY (R2)	WARANGAL
216	WP/9651/2026 IA 1/2026(Direction Petition)	Mr. Raj Gopal Sardar Vs The Union of India	PAWAN KUMAR AGARWAL	M S ACHYUTH BHARTHWAJ	HYDERABAD
217	WP/12826/2026 IA 1/2026(Stay Petition)	Devireddy Venkatareddy Vs The Canara Bank	AKSHAY RAJ Y . TMP	A KRISHNAM RAJU	SURYAPET
218	WP/12912/2026 IA 1/2026(Direction Petition)	Vemi Reddy Yugendhar Reddy, Vs Indian Oil Corporation Limited,	KIRAN PALAKURTHI	DOMINIC FERNANDES (SC FOR IOCL) YOGESH KUMAR HEROOR (R3)	HANUMAKON DA
219	WP/14603/2026 IA 1/2026(Injunction Petition) IA 2/2026(Vacate Stay Petition) IA 3/2026(Extension Petition) IA 4/2026(Extension Petition) IA 5/2026(Extension Petition) IA 6/2026(Extension Petition) IA 7/2026(Extension Petition)	Dark Horse Hospitality And Events LLP Vs Union of India	K SUYODH REDDY	N BHUJANGA RAO Deputy Solicitor General of India RVR ASSOCIATES RVR ASSOCIATES (R3)	HYDERABAD

COURT NO. 4

THE HONOURABLE SRI JUSTICE B.VIJAYSEN REDDY

To be heard on Tuesday the 25th day of August 2026 (At 03:45 P.M.)

(DAILY LIST-1)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR DISMISSAL					
220	CC/1298/2008	Dandayudhapani Housing Coop Society ltd Vs M.Samuel	K ASHOK REDDY	GP FOR REVENUE (R3)	HYDERABAD
221	CC/1396/2014 IA 1/2016(APPL 779/2016)(Additional Material Petition)	Smt. Narasamma, Vs Smt. Sujata Gupta,	M PRATHEEK REDDY	K R KOTESWARA RAO	HYDERABAD RR 2 TO 7 NOTICE SERVED.
222	CC/1378/2021	K. DAYAKAR Vs Smt. R. Rohini and Another	C RAJA SEKHAR REDDY	GP FOR SERVICES I	HYDERABAD R 1 NOTICE SENT THROUGH THE CHIEF JUDGE CITY CIVIL COURT HYDERABAD AND BY RPAD NOT YET RETD SERVED. R 2 NOTICE SERVED.
SPECIALLY IDENTIFIED CASES (FOR ORDERS)					
223	CC/473/2016	Mulka Rajeswar (died) by LRs., Vs Sri.V.Shashank Sekhar,	V MALLIK	N BHUJANGA RAO Deputy Solicitor General of India	NIZAMABAD
SPECIALLY IDENTIFIED CASES					
224	CC/1641/2012	Secunderabad Cantonment Board, Vs Smt. P. Meena Kumari,	Y V RAVI PRASAD	PRABHAKAR PERI	HYDERABAD
225	CC/1754/2012	Mohd.Anwar Vs S.Balakrishna,	G ANANDAM	Y V RAVI PRASAD	HYDERABAD SR notice served.
226	CC/1130/2018 IA 1/2018(Leave Petition)	Ashok Kundalia, Vs Major General Srinivas Rao,	CH SIDDHARTHA SARMA	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
227	CC/2683/2018 IA 1/2018(Leave Petition)	Pasham Madhusudan Reddy and another Vs Mr. Vinod Yadav and 2 others	T SURYA SATISH	ARVIND KUMAR KATA (Sr SC FOR CENTRAL GOVT) (R3) ARVIND KUMAR KATA (Sr SC FOR CENTRAL GOVT) (R2)	RANGA REDDY R1 NOTICE SENT THROUGH CHIEF JUDGE, CITY CIVIL COURT, SECUNDERA BAD AND BY RPAD. NOT YET RETD.SERVE D. R2 NOTICE SENT RETD.UNSER VED AS NO SUCH A PERSON IN THIS ADDRESS. R3 NOTICE SERVED.

228	CC/3341/2018 IA 1/2018(Leave Petition) IA 2/2018(Direction Petition)	Striven Marketing Vs Dr. Hasmukh Adhia and 7 others	R SAMEER AHMED	N BHUJANGA RAO Deputy Solicitor General of India	RANGA REDDY R3 UNSERVED ;::Notice sent to RR 3 to 6 and 8 by RPAD, not yet retd.served, Order dt.03.04.19.
229	CC/30/2019	Smt. K. Buchamma Vs Mr. Sudhakar,	P PANDU RANGA REDDY		HYDERABAD R1 Notice sent through the Addl. chief Judge city civil court secundrabad and by RPAD not yet retd served R2 notice served
230	CC/736/2021	Pandula Mallamma Vs Sri Rajnikar	MOHAMMED ADAM	GP FOR HOME	HYDERABAD SR NOTICE SENT RETD UNSERVED. RECEIVED AFTER DATE OF HEARING. (FOR WANT OF NEXT DATE OF HEARING.
231	CC/1550/2021	Smt. S. Shobha Vs Bikshapathi Rao	K ASHOK REDDY	GP FOR HOME	RANGA REDDY ORDER DT : 18/02/2022. SR NOTICE SENT THROUGH THE DISTRICT JUDGE RANGAREDD Y DISTRICT AT L.B.NAGAR AND BY RPAD NOT YET RETD SERVED.
232	CC/492/2022	A. Aruna Vs Sri P. Madhusudhan Rao	D JAGAN MOHAN REDDY	GP FOR IRRI AND COMM AREA DEV	MAHABUBNA GAR SR NOTICE SERVED.
233	CC/238/2023 IA 1/2023(Direction Petition)	Smt. Thummalapalli Anasurya and another Vs Prasanth Jeevan Patil	VADLAKONDA RAVI KUMAR REDDY	GP FOR REVENUE	SIDDIPET R 1 notice served. R 2 notice sent through the district judge siddipet district and by rpad not yet retd served.
234	CC/246/2023	Rachuri Venkat Reddy and 4 others Vs Dr. Sliarish Reddy, I.A.S (FAC)	T SURYA SATISH	GP FOR REVENUE	MEDCHAL- MALKAJGIRI SR notice sent through the district judge medchal - malkajgiri district and by rpad not yet retd served.

235	CC/480/2023 IA 1/2023(Direction Petition)	M/s. Aluminum Industries Limited Vs Shri. Anjani Kumar and 2 others	E VENKATA SIDDHARTHA	GP FOR HOME (R3)	HYDERABAD R 3 notice sent through the district judge rangareddy district at L.B.nagar by spl.messenger to serve on respondent received by district judge rangareddy and R 3 notice sent by rpad not yet retd served.
236	CC/583/2023	The Forum for Justice to the Lawful Assignees Of Dawoodkhaguda Village, Vs Dr. Harish, I.A.S.,	S TULASI DAS	GP FOR REVENUE	RANGA REDDY RR 1,3,4 notice served. R 2 notice sent to district judge rangareddy district by spl.messengert o serve on respondent received by district judge rangareddy district and notice sent by rpad not yet retd served.
237	CC/2541/2023	Syed Yaqoob Mohiuddin Vs Sri. Nagender	MOHAMMED HABEEBUDDIN		HYDERABAD RR 1 & 2- Notice served.
238	CC/1597/2024	Erventi Srinivasa Chary Vs Smt.Amrपाल	G ARUN KUMAR	G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R2)	HYDERABAD RR 1 to 3 Notice Served
239	CC/1716/2024	Patloola Vithal Reddy Vs Sri G.Rajinikanth Reddy	N PRAVEEN REDDY	G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES)	RANGA REDDY SR notice sent through DJ, Rangareddy District at L.B.Nagar and by RPAD not yet returned.
240	CC/109/2025	Mamidishetti Hanuman Vs V. Jaypal Reddy	M ROOPENDER	GP FOR HOME	HYDERABAD Order dt 16/7/26 P) Notice sent by Speed Post not yet returned
241	CC/161/2025 IA 1/2025(Implead Petition)	Elukurthi Valmiki Vs Mr. Jupalli Venkata Ratnam	AJAY KUMAR MADISETTY	GP FOR HOME	WARANGAL RR 1 and 2 notice sent through DJ Warangal district and by RPAD not yet returned.